

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 18/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: M/s. Integrated Master Securities Pvt. Ltd.
V/s.
M/s. Ghanshyam Das Bhatia

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	Dhanu Ram Sharma	Advocate	[Signature]

ORDER

Co. Appeal No. 14/59/CLB/MB/MAH/2014
Co. Appeal No. 15/58,59/CLB/MB/MAH/2015
Co. Appeal No. 16/58,59/CLB/MB/MAH/2015
Co. Appeal No. 17/58,59/CLB/MB/MAH/2015
Co. Appeal No. 18/58,59/CLB/MB/MAH/2015
Co. Appeal No. 19/58,59/CLB/MB/MAH/2015

At request of the parties, list this matter on 31.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-
V. NALLASENAPATHY
Member (Technical).